NATIONAL COMPANY LAW TRIBUNAL CHANDIGARH BENCH, CHANDIGARH

CP (IB) No. 104/Chd/Hry/2017

In	tho	matter	of:
111	uie	IIIallei	UI.

Punjab National Bank ...Financial Creditor.

Vs.

M/s Dinesh Polytubes Pvt. Ltd. ... Corporate Debtor.

Present: Mr. R.S. Bhatia, Advocate for the financial creditor.

Mr. Atul Sharma, Advocate for the corporate debtor.

Respondent has filed reply and copy was supplied to the

learned counsel for the petitioner. Arguments heard. Reserved.

Sd/-(Justice R.P. Nagrath) Member (Judicial)

December 05, 2017